

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/5893/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibya Jyoti Mahanta,
District & Sessions Judge,
Chirang, Kajalgaon

Dated Guwahati the 1st October, 2019.

Sub: **Car permission.**

Ref:- Your letter No.DJCH.I-5/2019/2533 dated 25.09.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer to take your officially allotted vehicle for the proposed visit to the District Jail, Kokrajhar on 30.09.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/5894/A, dated 1.10.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

(Signature)
01/10/19

JT. REGISTRAR (VIGILANCE)

(Signature)
Rolan